

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.1131  
TO BE ANSWERED ON 08.02.2022**

**SOCIAL AUDIT**

**1131. SHRI N. REDDEPPA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has selected districts or States in which social audits will be conducted along with Social Audit Units of States for the year 2021-22;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has selected the schemes which will be subject to social audits; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI A. NARAYANASWAMY)**

(a) to (d): The Ministry of Social Justice and Empowerment has formulated a scheme, namely Information-Monitoring, Evaluation and Social Audit (I-MESA) which provides for the Social Audits of all the schemes of the Department through Social Audit Units (SAU) of the States and National Institute for Rural Development and Panchayati Raj in all the States/UTs of the Country.

All schemes and programme of the Ministry of Social Justice & Empowerment have been taken under this scheme for Social Audit.

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